## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 18/12/2018

C.P./260/74/2010 B MUDULI O.A./260/181/2009 -V/S-FOR HEARING H ABRAHAM

ITEM NO:21

FOR APPLICANTS(S) Adv. : Mr. s. Patra-1

FOR RESPONDENTS(S) Adv.: Mr. L. Jena

Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the withdraw the C.P. for Memo which is taken of the C.P. is dropped wired O.A. as per law in outstanding grieved discharged.	which he has filed a on record. Accordingly the liberty to file fresh case there is any
	( SWARUP KUMAR MISHRA)  MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)